

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c) With the object of developing closer cultural contacts between India and Finland, a Cultural Agreement was signed between the two countries on 10th June, 1983 in Helsinki. In implementation of this Agreement, a programme of cultural and educational exchanges between the countries covering the period 1984-1986 was finalised at the first meeting of the Indo-Finish Joint Commission held in New Delhi in February, 1984.

The Programme provides for cooperation between the two countries in the field of art and culture including museums and archives by way of exchange of artists, dance ensembles/art exhibitions; participation in each other's festivals; study/training visits; higher education including inter-university links between university departments in the two countries in specified fields; school education; social welfare; promotion of the study and the teaching of each other's languages, translation and publication of literary works emanating from the other country; exchange of books and publications; cooperation in the field of radio and television including participation in each other's film festivals and organisation of films weeks. The programme also provides for award of scholarships/fellowships to students for study/research in each other's country. Another highlight of the programme is that the two sides have agreed to cooperate in the production of a photographic edition of the Harappan seals and inscriptions as part of the overall plan of collaboration for the study of the growth and decipherment of the Indus script and its association with subsequent emergence of Brahmi etc.

Reservation for SC Candidates in Posts of Telephone Operators

5452. SHRI RAMJIBHAI MAVANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the prescribed reservation of 15 per cent in case of Scheduled Caste candidates was exceeded in case of Telephone Operators in the grade of Rs. 550-700 of Delhi Division in 1981 and actually 33 per cent of these posts were given to Scheduled Castes candidates; and

(b) if so, reasons thereof ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUHDURY) : (a) and (b) The information is being collected from Northern Railway and will be laid on the Table of the Sabha.

Double Line for Howrah-Railway Line

5453. SHRI AMAR ROYPRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Government are aware of the strong demand for a double line for Howrah-Haldia Railway line; and

(b) if so, what is the reaction of the Government thereto ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUHDURY) : (a) and (b) Double line between Howrah and Panskura already exists. There is no proposal for doubling the Panskura-Haldia section, at present. For augmentation of section capacity on Haldia-Panskura section, however, three crossing stations at Kelomal, Keshabpur & Sutahata are being opened and conversion of standard interlocking to standard III interlocking is being done at Tamluk, Mahishadol & Durgachak.

अनुसूचित जाति संगठनों के लिए कम्पलीमेंटरी पास

5454. श्री आर० एन० राकेश : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न संगठनों को कम्पलीमेंटरी पास जारी करने के लिए सरकार द्वारा क्या नीति अपनाई जाती है उन संगठनों के नाम क्या हैं जिन्हें ये पास जारी किए गए हैं;

(ख) क्या गृह मन्त्रालय से मान्यता प्राप्त अनुसूचित जाति के संगठनों को भी कम्पलीमेंटरी पास देने की व्यवस्था है,

(ग) वर्ष 1980 से अब तक अनुसूचित जाति के किन-किन संगठनों ने कम्पलीमेंटरी पास के लिए मांग की है तथा उनमें से किन-किन संस्थाओं को यह सुविधाएं दी गई